

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE DINESH KUMAR SINGH**

Monday, the 27<sup>th</sup> day of November 2023 / 6th Agrahayana, 1945  
**WP(C) NO. 29866 OF 2023**

**PETITIONER:**

HIGH SECURITY REGISTRATION PLATE (HSRP) MANUFACTURERS ASSOCIATION OF  
INDIA BUILDING NO. 66/1619, ABIDAS ARCADE, PIYOLI ROAD, ERNAKULAM,  
PIN - 682018 REPRESENTED BY ITS PRESIDENT, SHRI.M. JAHFAR.

**RESPONDENTS:**

1. UNION OF INDIA, REPRESENTED BY SECRETARY, MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, NEW DELHI, PIN - 110001
2. STATE OF KERALA, REPRESENTED BY SECRETARY, TRANSPORT DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN-695001
3. TRANSPORT COMMISSIONER, 2ND FLOOR, TRANS TOWERS, VAZHUTHACAUD, THYCAUD P.O., THIRUVANANTHAPURAM, PIN-695014

Writ Petition (Civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay the operation and implementation of Exhibit P13 circular issued by the Respondent No.1 and Exhibit P14 communication issued by the Respondent No.3, pending the disposal of the writ petition

This petition coming on for orders upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S P.A.MOHAMMED SHAH, RENOY VINCENT, SHAHIR SHOWKATH ALI, CHELSON CHEMBARATHY, ABEE SHEJIRIK FASLA N.K, MUHAMED JUNAID V., ADITH KRISHNAN.U. & FATHIMA AFEEDA P. Advocates for the petitioner, SRI. KRISHNA T C, CENTRAL GOVERNMENT STANDING COUNSEL, for R1 and of SRI.MILLU DANDAPANI, Advocate for R4, the court passed the following:

**DINESH KUMAR SINGH, J.**

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**W.P. (C.) Nos. 10761 of 2022, 7089, 18049, 22207 &  
29866 of 2023**

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**DATED THIS THE 27<sup>th</sup> DAY OF NOVEMBER, 2023.**

**ORDER**

Arguments heard.

2. The State is directed to file an affidavit on behalf of the responsible officer regarding the policy or framework envisaged for selection/authorisation of approved vendors/manufactures of High Security Registration Plates (HSRP) for implementing Rule 50 of the Central Motor Vehicle Rules, 1989 for affixing the High Security Number Plates on vehicles manufactured prior to 01.04.2019.

3. Prima facie, I am of the view that the words 'approved by the State Government' in the notification dated 09.06.2023 would mean authorisation of the selected dealers by the State Government. The approval for manufacturing facility is accorded by the Central Road Research Institute (CRRI) and other agencies as mentioned in the Rule itself and there is no approval of the State Government contemplated for manufacturing facility of HSRP under the Rules.

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4. The Central Government should also clarify its stand in this regard in the affidavit to be filed.

Treated as part heard. Post on 08.12.2023 in the 200 list, as Item No. 201.

sd/-

**DINESH KUMAR SINGH**  
**JUDGE**

DCS/27.11.2023



**APPENDIX OF WP(C) 29866/2023**

- Exhibit -P1 THE TRUE COPY OF THE CERTIFICATE OF REGISTRATION ISSUED TO THE PETITIONER DATED 19.07.2023 ALONG WITH ENGLISH TRANSLATION
- Exhibit -P2 THE TRUE COPY OF THE MOTOR VEHICLE (NEW HIGH SECURITY REGISTRATION PLATES), ORDER 2001
- Exhibit -P3 THE TRUE COPY OF G.S.R. 1162(E) ISSUED BY RESPONDENT NO.1 DATED 04.12.2018
- Exhibit -P4 THE TRUE COPY OF THE MOTOR VEHICLES (HIGH SECURITY REGISTRATION PLATES) ORDER, 2018
- Exhibit -P5 THE TRUE COPY OF THE NOTIFICATION G.S.R. 104(E) DATED 11.02.2020 ISSUED BY RESPONDENT NO.1
- Exhibit -P6 THE TRUE COPY OF THE NOTIFICATION G.S.R. 640(E) DATED 18.08.2022 ISSUED BY THE RESPONDENT NO.1
- Exhibit -P7 TRUE COPY OF THE TYPE APPROVAL CERTIFICATE ISSUED TO A MEMBER OF THE PETITIONER ASSOCIATION
- Exhibit -P8 TRUE COPY OF A CHALLAN ISSUED BY THE ASSISTANT MOTOR VEHICLES INSPECTOR DATED 31.08.2022 WITH RESPECT TO A MOTOR VEHICLE BEARING REGISTRATION NUMBER KL-41-M-8800
- Exhibit -P9 TRUE COPY OF A CHALLAN ISSUED BY THE ASSISTANT MOTOR VEHICLES INSPECTOR DATED 24.10.2022 WITH RESPECT TO MOTOR VEHICLE BEARING REGISTRATION NUMBER KL-25-E-8832
- Exhibit -P10 TRUE COPY OF THE SCREENSHOT TAKEN FROM THE WEBSITE: WWW.PARIVAHAN.GOV.IN
- Exhibit-P11 THE TRUE COPY OF THE INTERIM ORDER PASSED IN WRIT PETITION (CIVIL) NO.10761/2022 DATED 13.04.2023
- Exhibit -P12 THE TRUE COPY OF THE ORDER PASSED IN WRIT APPEAL NO.999/2023 DATED 29.05.2023
- Exhibit-P13 THE TRUE COPY OF THE ADVISORY / LETTER ISSUED BY THE RESPONDENT NO.1 DATED 09.06.2023
- Exhibit -P14 THE TRUE COPY OF THE LETTER ISSUED BY THE RESPONDENT NO.3 DATED 16.08.2023
- Exhibit-P 15 THE TRUE COPY OF THE TABLE SHOWING THE HIGH SECURITY REGISTRATION PLATES SUPPLIED BY HSRP VENDORS AS OBTAINED FROM THE VAHAAN PORTAL
- Exhibit -P16 THE TRUE COPY OF THE LETTER ISSUED BY THE RESPONDENT NO.1 DATED 16.06.2016
- Exhibit -P17 THE TRUE COPY OF THE LETTER ISSUED BY THE RESPONDENT NO.1 DATED 02.08.2016
- Exhibit-P 18 THE TRUE COPY COPY OF THE LETTER ISSUED BY THE RESPONDENT NO.1 DATED 10.02.2017
- Exhibit -P19 THE TRUE COPY OF THE LETTER ISSUED BY THE RESPONDENT NO.1 DATED 06.09.2021